

**NAVY (AUTHORISED DEDUCTIONS)  
REGULATIONS**

The Deputy Minister of Defence (Shri Raghuramaiah): Sir, I beg to relay on the Table, under Sect on 185 of the Navy Act, 1957, a copy of the Navy (Authorised Deductions) Regulations, 1959, published in Notification No. S.R.O 227 dated the 22nd August, 1959 [Placed in Library, See No LT-1588/59]

**AMENDMENTS TO REPRESENTATION OF  
THE PEOPLE (PREPARATION OF  
ELECTORAL ROLLS) RULES**

The Deputy Minister of Law (Shri Hajarnavis): Sir, I beg to lay on the Table, under sub-section (3) of Section 28 of the Representation of the People Act, 1950, a copy of Notification No S.O. 2537 dated the 11th November, 1959 making certain further amendments to the Representation of the People (Preparation of Electoral Rolls) Rules, 1956 [Placed in Library, See No LT-1683/59]

**AMENDMENTS TO REPRESENTATION OF  
THE PEOPLE (CONDUCT OF ELECTIONS  
AND ELECTION PETITIONS) RULES**

Shri Hajarnavis: Sir, I beg to lay on the Table, under sub-section (3) of Section 169 of the Representation of the People Act, 1951, a copy of Notification No S.O 2538 dated the 11th November, 1959 making certain further amendments to the Representation of the People (Conduct of Elections and Election Petition) Rules, 1956. [Placed in Library, See No LT-1684/59]

Shri Prabhat Kar (Hooghly): Sir, I request that a copy of the statement regarding the Finance Minister's visit abroad may be given to all the Members.

Mr. Speaker: Very well, I shall get it circulated

12.22 hrs.

**OPINIONS ON BILL**

Sardar A. S. Saigal (Janjgir): Sir, I beg to lay on the Table Paper No. III to the Bill to provide for the better administration of Sikh Gurdwaras situated in different States of India and for inquiries into matters connected therewith which was circulated for the purpose of eliciting opinion on thereon by the direction of the House on the 17th December, 1958.

12.23 hrs.

**DOWRY PROHIBITION BILL**

**PRESENTATION OF REPORT OF JOINT  
COMMITTEE.**

श्रीमती सहदेवरा बाई राय (सागर—  
रक्षित—अनुसूचित जातिया) अध्यक्ष  
महोदय, मैं दहेज देने या लेने का निषेध करने  
वाले बिल १९५९ सम्बन्धी संयुक्त समिति की  
रिपोर्ट पेश करती हूँ।

**COMMITTEE ON PRIVATE MEM-  
BERS' BILLS AND RESOLUTIONS**

**FIFTY-FIRST REPORT**

Sardar Hukam Singh (Bhatnada): Sir, I beg to present the Fifty-first report of the Committee on Private Members' Bills and Resolutions.

**ESTIMATES COMMITTEE**

**SIXTY-SIXTH REPORT**

Shri Dasappa (Bangalore): Sir, I beg to present the Sixty-sixth Report of the Estimates Committee on the action taken by Government on the recommendations contained in the Fifty-ninth Report of the Estimates Committee (First Lok Sabha) on the Ministry of Transport—National Highways and Roads.